

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09 .10.2018

ORDER NO. 222 OF 2018

Hon'ble President is pleased to partially modify the roster order no. 212 of 2018 for CESTAT, New Delhi for 12/10/2018 constituting Division Bench of Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) on 12/10/2018 at 02.30 P.M. at CESTAT, New Delhi to finally hear the below part heard matters:-

Sl. No.	Appeal No. and Parties	Date and time of hearing
01	E/53416/2015 Super Shakti Chemical Pvt. Ltd. CE & ST- Udaipur	12/10/2018 at 02.30 P.M.
02	E/50584/2017 Rivoltech Auto Engineering Pvt. Ltd. Vs. CCE- Indore	12/10/2018 at 02.30 P.M.

By order,



(Bineesh Kumar K. S.)
Registrar

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Dy.Registrar